

Filing under clause(d) of sub-regulation(5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor : PUNJAB BASMATI RICE LIMITED – IN LIQUIDATION
 Date of Commencement of Liquidation : Liquidation order passed on 18.12.2019 in CA 1058 OF 2020 in CP(IB) NO. 340/CHD/PB/2018 (Admitted)
 List of stakeholders as on : 10.02.2020

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of Contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	(Amount in ₹) Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs									
2	Liquidation costs incurred till date								NA	
3	Secured financial creditors (Principal : Rs. 280.69 Cr)	6	346,91,54,863	0	346,91,54,863		0	0	1	
4	Unsecured financial creditors	0	0	0	0		0	0	2	
5	Operational creditors (Workmen)	0	0	0	0		0	0	3	
6	Operational creditors (Employees)	0	0	0	0		0	0	4	
7	Operational creditors (Government Dues)	1	13,15,38,879	0	13,15,38,879		0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0		0	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0		0	0	7	
Total										



Annexure-1

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List of Secured Financial Creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim under verification	Remarks, if any			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected
1	CANARA BANK 137,39,81,653	CANARA BANK		174,28,42,250	174,28,42,250	Secured	Assets/ property of CD	Yes on entire Assets/properties of the CD	As per Form D	All		50.28 % SHARE in Secured Creditors	Nil	Nil	Nil	Nil
2	UNION BANK OF INDIA 34,95,00,873	UNION BANK OF INDIA		43,74,63,773	43,74,63,773	Secured	Assets/ property of CD	Yes on entire Assets/properties of the CD	As per Form D	All		12.64 % SHARE in Secured Creditors	Nil	Nil	Nil	Nil
3	UCO BANK 30,32,72,815.82	UCO BANK		40,69,46,788	40,69,46,788	Secured	Assets/ property of CD	Yes on entire Assets/properties of the CD	As per Form D	All		11.73% SHARE in Secured Creditors	Nil	Nil	Nil	Nil
4	ANDHRA BANK 47,66,55,561.61	ANDHRA BANK		49,26,96,152	49,26,96,152	Secured	Assets/ property of CD	Yes on entire Assets/properties of the CD	As per Form D	All		14.16% SHARE in Secured Creditors	Nil	Nil	Nil	Nil
5	OBC 19,56,73,299.31	OBC		24,84,10,701	24,84,10,701	Secured	Assets/ property of CD	Yes on entire Assets/properties of the CD	As per Form D	All		7.16% SHARE in Secured Creditors	Nil	Nil	Nil	Nil
6	IDBI BANK LTD 10,80,00,000	IDBI BANK LTD		14,07,95,199	14,07,95,199	Secured	Assets/ property of CD	Yes on entire Assets/properties of the CD	As per Form D	All		4.05% SHARE in Secured Creditors	Nil	Nil	Nil	Nil
	Total			346,91,54,863	346,91,54,863											



Annexure-2

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List of Unsecured Financial Creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Detailsof claimadmitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	(Amountin₹)
			Date of receipt	Amount claimed	Amount of claimed mitted	Nature of claim	Amount covered by guarantee	%share in total amount of Claims admitted						
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-3

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List of Operational Creditors (Workmen) during Liquidation.

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of verification	Remarks, if any	(Amount in ₹)
				Date of receipt	Amount claimed	Total amount claimed	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim						
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-4

Name of the corporate debtor : PUNJAB BASMATI RICE LIMITED – IN LIQUIDATION
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List of Operational Creditors (Employees) during Liquidation

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim on verification	Remarks, if any	(Amount in ₹)	
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of two months preceding the commencement date	Nature of claim	% share in total amount of claims admitted							
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-5

Name of the corporate debtor : PUNJAB BASMATI RICE LIMITED - IN LIQUIDATION
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List of operational creditors (Government Dues) during liquidation.

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set off			Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal	Whether lien /attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification			
1	The Assistant Commissioner of Income Tax Ministry of Finance, Government of India, Income Tax Department DCIT/ACIT ; Circle -3, Amritsar	Govt. Department		13,15,11,269	13,15,11,269	OC	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



2	Income Tax Officer – TDS Room No.28, 2 nd Floor, Old C.R.Buildin g, Maqbool Road, Amritsar Road, Ludhiana	Govt. Department	Govt Department	27,610	27,610	OC	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Total			13,15,38,879	13,15,38,879										



Annexure-6

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List of operational creditors (Other than Workmen, Employees and Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal	Whether lien /attachment removed? (Yes/No)	% share in total amounts admitted				
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

